

**JUDGMENTS FOR THE MONTH OF DECEMBER, 2016**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#"><u>Intest.Cas. 5/2004</u></a>	ISAMUDDIN MIA & ANR. VS ON THE DEATH OF KHALIL MIA HIS LEGAL HEIRS AJJANA BEGUM (WIFE) & ORS.	Execution cases in succession matters etc	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
2	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 596/2015</u></a>	NATURAL PANEL INDUSTRIES PVT. LTD. VS VINAY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
3	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 598/2015</u></a>	GREENPLY INDUSTRIES LTD. VS VINAY KUMAR PAUL & ANR.	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
4	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 599/2015</u></a>	M/S OZONE AYURVEDICS VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
5	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 600/2015</u></a>	M/S PURBANCHAL ENTERPRISE PVT. LTD. VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
6	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 601/2015</u></a>	M/S KESHARI INDUSTRIES VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
7	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 603/2015</u></a>	M/S OZONE AYURVEDICS VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
8	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 608/2015</u></a>	M/S OZONE PHARMACEUTICALS LTD. VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
9	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 609/2015</u></a>	M/S VINAY CEMENTS LTD. VS VINAY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
10	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 610/2015</u></a>	M/S CALCOM CEMENT INDIA LTD. VS VINAY KUMAR PAUL, THE COMMISSIONER OF CENTRAL EXCISE & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
11	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 611/2015</u></a>	M/S ADHUNIK CEMENT LTD VS VINAY KUMAR PAUL, THE COMMISSIONER OF CENTRAL EXCISE & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
12	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 612/2015</u></a>	M/S RCL CEMENTS LTD. VS VINAY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
13	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 774/2015</u></a>	M/S. MIZORAM ISPAT INDUSTRIES VS GAIGONGDIN PANMEI & 2 ORS.	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
14	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 775/2015</u></a>	M/S. SUREKA PROJECTS PVT. LTD. VS VINAY KR. PAUL & 3 ORS.	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
15	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 776/2015</u></a>	M/S. BARAK ISPAT PVT. LTD. VS GAIGONGDIN PANMEI & 2 ORS.	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO

16	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 778/2015</u></a>	TIRUPATI PLYWOOD INDUSTRIES VS VINAY KUMAR PAUL & 2 ORS.	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
17	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 806/2015</u></a>	JSVM PLYWOOD INDUSTRIES LIMITED VS VINAY KUMAR PAUL & 2 ORS.	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
18	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 808/2015</u></a>	M/S BALAJI INDUSTRIES VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
19	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 814/2015</u></a>	M/S SILVER DROP FOODS AND BEVERAGES (P) LTD. VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
20	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 815/2015</u></a>	M/S KAZIRANGA WOOD PRODUCTS PVT. LTD. VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
21	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 831/2015</u></a>	M/S BARAK VALLEY CEMENTS LTD. VS VINAY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
22	1 <sup>st</sup>	<a href="#"><u>WP(C) 7692/2015</u></a>	M/S. GLOBAL COKE PRODUCTS. VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
23	1 <sup>st</sup>	<a href="#"><u>WP(C) 7828/2015</u></a>	M/S SHRI PARASNATH DETERGENTS & CHEMICALS VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
24	1 <sup>st</sup>	<a href="#"><u>WP(C) 7843/2015</u></a>	M/S AHINSHA CHEMICALS LTD. VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
25	1 <sup>st</sup>	<a href="#"><u>WP(C) 7897/2015</u></a>	M/S ECO TECH PAPERS VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
26	1 <sup>st</sup>	<a href="#"><u>WP(C) 7899/2015</u></a>	M/S SCL CEMENTS LTD. VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
27	1 <sup>st</sup>	<a href="#"><u>WP(C) 7902/2015</u></a>	M/S TOPCEM INDIA VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
28	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 4/2016</u></a>	M/S CEMENT INTERNATIONAL LTD. VS VINAY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
29	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 41/2016</u></a>	M/S PURBANCHAL CEMENT LTD. VS VINAY KUMAR PAUL & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
30	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 42/2016</u></a>	M/S MANDHANIA PLY PVT. LTD. VS VINAY KUMAR PAUL & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
31	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 636/2016</u></a>	M/S C.G. FOODS VS SRI GAIGONGDIN PANMEI & 3 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
32	1 <sup>st</sup>	<a href="#"><u>Cont.Cas(C) 637/2016</u></a>	M/S BARAK ALLOY VS SRI GAIGONGDIN PANMEI & 2 ORS	Contempt Petition (Civil)	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
33	1 <sup>st</sup>	<a href="#"><u>WP(C) 111/2016</u></a>	M/S TIMBER CRAFT & VENEER PRODUCTS (I) PVT. LTD. VS THE UNION OF INDIA & 7 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO

34	1 <sup>st</sup>	<a href="#">WP(C) 112/2016</a>	M/S MAA KAMAKHYA BEVERAGES PVT. LTD. VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
35	1 <sup>st</sup>	<a href="#">WP(C) 119/2016</a>	M/S SAKSHI AGRO BEVERAGE VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
36	1 <sup>st</sup>	<a href="#">WP(C) 261/2016</a>	M/S VISHAL SAW CUM VENEER MILLS PVT. LTD. VS THE UNION OF INDIA & 7 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
37	1 <sup>st</sup>	<a href="#">WP(C) 262/2016</a>	JAI COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
38	1 <sup>st</sup>	<a href="#">WP(C) 263/2016</a>	SHEO SHAKTI COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
39	1 <sup>st</sup>	<a href="#">WP(C) 264/2016</a>	M/S JAGATI COKES PVT. LTD. VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
40	1 <sup>st</sup>	<a href="#">WP(C) 265/2016</a>	GANESH MET COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
41	1 <sup>st</sup>	<a href="#">WP(C) 266/2016</a>	SHIVA COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
42	1 <sup>st</sup>	<a href="#">WP(C) 267/2016</a>	PARASNATH COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
43	1 <sup>st</sup>	<a href="#">WP(C) 268/2016</a>	JUPITER COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
44	1 <sup>st</sup>	<a href="#">WP(C) 269/2016</a>	RAJ COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
45	1 <sup>st</sup>	<a href="#">WP(C) 270/2016</a>	M/S SKJ COKE INDUSTRIES LTD. VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
46	1 <sup>st</sup>	<a href="#">WP(C) 271/2016</a>	M/S KAMRUP COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
47	1 <sup>st</sup>	<a href="#">WP(C) 272/2016</a>	SETHI COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
48	1 <sup>st</sup>	<a href="#">WP(C) 273/2016</a>	BALAJI COKE INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
49	1 <sup>st</sup>	<a href="#">WP(C) 851/2016</a>	M/S G.R.D. PHARMACEUTICALS VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
50	1 <sup>st</sup>	<a href="#">WP(C) 857/2016</a>	M/S GHANSHYAM PHARMACEUTICALS VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
51	1 <sup>st</sup>	<a href="#">WP(C) 1126/2016</a>	M/S R.D. PLOYPLAST PRIVATE LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO

52	1 <sup>st</sup>	<a href="#">WP(C) 2314/2016</a>	M/S LOTUS INDUSTRIES & ANR. VS THE UNION OF INDIA & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
53	1 <sup>st</sup>	<a href="#">WP(C) 2998/2016</a>	M/S JAI COKE INDUSTRIES VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
54	1 <sup>st</sup>	<a href="#">WP(C) 3006/2016</a>	M/S SWAGATH PLASTICS PVT. LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
55	1 <sup>st</sup>	<a href="#">WP(C) 3161/2016</a>	M/S PRIME COKE INDUSTRIES VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
56	1 <sup>st</sup>	<a href="#">WP(C) 3179/2016</a>	M/S QUALITY COKE INDUSTRIES (P) LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
57	1 <sup>st</sup>	<a href="#">WP(C) 3208/2016</a>	M/S NORTH EAST HITECH VS THE UNION OF INDIA & 2 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
58	1 <sup>st</sup>	<a href="#">WP(C) 6114/2016</a>	M/S MEGHA GRANUELS PVT. LTD. VS THE COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX & 6 ORS	Central Excise	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
59	2 <sup>nd</sup>	<a href="#">Crl.Rev.P. 6/2007</a>	RAM JANAM NUNIA ( CHOUHAN ) AND ORS VS SMTI NARMADA RANI DAS	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
60	2 <sup>nd</sup>	<a href="#">MACApp. 173/2013</a>	NATIONAL INSURANCE CO. LTD. VS MRS. SUWALA DUTTA SAIKIA & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE SUMAN SHYAM
61	2 <sup>nd</sup>	<a href="#">I.A.(Crl.) 344/2016</a>	OINAM MANITON SINGHA (A-15) VS THE NATIONAL INVESTIGATION AGENCY	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	2 <sup>nd</sup>	<a href="#">WP(C) 342/2016</a>	PRADIP DUTTA VS AIRPORTS AUTHORITY OF INDIA 6 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
63	5 <sup>th</sup>	<a href="#">WA 408/2016</a>	SHRI BIKROM SINGHA LAHKAR & ANR VS CAPTAIN VED BARUA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
64	5 <sup>th</sup>	<a href="#">WA 412/2016</a>	SHRI PRADYUT CHANDRA NATH VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
65	5 <sup>th</sup>	<a href="#">WP(C) 7331/2016</a>	ABDUL MUNIM LASKAR VS THE UNION OF INDIA & 3 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
66	6 <sup>th</sup>	<a href="#">RSA 180/2004</a>	ON THE DEATH OF RENU BALA DAS (DHAR) HER LEGAL HEIRS NAGENDRA LAL DAS & ORS. VS ON THE DEATH OF GOPENDRA CH. CHANDA HIS LEGAL HEIRS BABY RANI CHANDA & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE Prasanta Kumar Deka
67	6 <sup>th</sup>	<a href="#">WP(C) 1315/2008</a>	SRI PRAGATI SAIKIA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

68	6 <sup>th</sup>	<a href="#">CrI.A. 70/2014</a>	PUNA BORUAH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	6 <sup>th</sup>	<a href="#">WA 11/2014</a>	PRATIBHA PUJARI VS STATE OF ASSAM & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	6 <sup>th</sup>	<a href="#">I.A.(Civil) 1652/2016</a>	SRI NUPUR KUMAR GOGOI & ANR VS ESSAR OIL COMPANY & 3 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
71	6 <sup>th</sup>	<a href="#">I.A.(Civil) 1930/2016</a>	JYOTIKA GOGOI & ANR. VS NUPUR KUMAR GOGOI & ANR.	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
72	6 <sup>th</sup>	<a href="#">I.A.(CrI.) 416/2016</a>	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH (A-6) VS THE NATIONAL INVESTIGATION AGENCY	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
73	7 <sup>th</sup>	<a href="#">WP(C) 3765/2015</a>	DURGA PRASAD BORDOLOI VS THE STATE OF ASSAM AND 11 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	7 <sup>th</sup>	<a href="#">PIL 75/2016</a>	LUITPAR KRISTI BIKASH KENDRA & ANR VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
75	7 <sup>th</sup>	<a href="#">WA 426/2016</a>	SARADINDU DAS VS THE STATE OF ASSAM & 10 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
76	8 <sup>th</sup>	<a href="#">CRL.A(J) 55/2013</a>	MD SAJJUDDIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
77	8 <sup>th</sup>	<a href="#">CRL.A(J) 109/2013</a>	SRI RAMESWAR LOHAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
78	8 <sup>th</sup>	<a href="#">WP(C) 1105/2014</a>	UNION OF INDIA & 3 ORS VS MD CHANDMAHAMMAD SHEIKH @ SAND MAHAMMAD ALI	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
79	9 <sup>th</sup>	<a href="#">CRL.A(J) 91/2013</a>	SRI LAKHI BORA @ NARZARY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
80	9 <sup>th</sup>	<a href="#">WA 423/2016</a>	HABIBAR RAHMAN KHAN & 9 ORS VS MORIUM BEGUM & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
81	13 <sup>th</sup>	<a href="#">CrI.A. 290/2012</a>	HUSSAIN AHMED BARBHUIYA @ HUSSAIN AHMED & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
82	13 <sup>th</sup>	<a href="#">CrI.A. 31/2013</a>	ABDUL KHALIQUE BARBHUIYA & 2 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA

83	13 <sup>th</sup>	<a href="#">WP(C) 1953/2014</a>	THE UNION OF INDIA & 8 ORS. VS MISS POMPA CHANDA	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
84	13 <sup>th</sup>	<a href="#">CRL.A(J) 87/2015</a>	MD. HAZARAT ALI @ MD. HARZAT ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
85	13 <sup>th</sup>	<a href="#">Crl.A. 336/2015</a>	DWIPEN CH. DEKA @ DWIPEN DEKA VS THE STATE OF ASSAM & ANR	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	13 <sup>th</sup>	<a href="#">WP(C) 7267/2015</a>	SAMSUNNESSA VS THE STATE OF ASSAM AND 4 ORS	Election of members of Panchayat	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
87	13 <sup>th</sup>	<a href="#">WP(C) 7462/2015</a>	ABDUL KHALIQUE VS THE STATE OF ASSAM AND 16 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
88	13 <sup>th</sup>	<a href="#">WP(C) 156(K)/2016</a>	NAGALAND CONTRACTORS & SUPPLIERS UNION VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
89	14 <sup>th</sup>	<a href="#">Crl.A. 293/2014</a>	JITEN NATH & ANR VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE KALYAN RAI SURANA
90	14 <sup>th</sup>	<a href="#">Crl.A. 46/2015</a>	SAYED AZIM UDDIN AHMED VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
91	14 <sup>th</sup>	<a href="#">Crl.A. 138/2015</a>	SRI MANJIL BORUAH @ MANJIL BARUAH VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
92	14 <sup>th</sup>	<a href="#">I.A. 422/2015</a>	SRI MANJIL BORUAH @ MANJIL BARUAH VS STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
93	14 <sup>th</sup>	<a href="#">Crl.Rev.P. 39/2016</a>	GAUTOM CHOUDHURY VS MANOJ KR. JAIN	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
94	14 <sup>th</sup>	<a href="#">WA 424/2016</a>	ALL ASSAM IMFL LICENCE (RURAL) ASSOCIATION & ANR VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
95	14 <sup>th</sup>	<a href="#">WA 425/2016</a>	SRI RAJEN DEURI & 3 ORS VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
96	15 <sup>th</sup>	<a href="#">Crl.Rev.P. 159/2007</a>	SRI GANDHI BARUAH @ JOGESH BARUAH VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
97	15 <sup>th</sup>	<a href="#">Crl.Rev.P. 222/2007</a>	SRI PRABHU DAS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

98	15 <sup>th</sup>	<a href="#">RSA 25/2007</a>	JAMSER ALI MANDAL VS MD. MAKSED ALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
99	15 <sup>th</sup>	<a href="#">Crl.A. 145/2008</a>	UPEN MILI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
100	15 <sup>th</sup>	<a href="#">WP(C) 6025/2014</a>	HEMANTA BIJOY CHALIHA VS THE STATE OF ASSAM AND 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
101	16 <sup>th</sup>	<a href="#">Crl.A. 323/2013</a>	MD. KHAIRUL ISLAM & ANR. VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
102	16 <sup>th</sup>	<a href="#">Crl.Rev.P. 6(K)/2016</a>	MR. MAZIEZOKHO NISA VS MR. T.R. ZELIANG		THE HON'BLE MR. JUSTICE M. R. PATHAK
103	16 <sup>th</sup>	<a href="#">Crl.Rev.P. 7(K)/2016</a>	MR. K.K. KULIMBE ALIAS KENGIM VS MR. TADITUI ZELIANG ALIAS T.R. ZELIANG		THE HON'BLE MR. JUSTICE M. R. PATHAK
104	16 <sup>th</sup>	<a href="#">I.A.(Civil) 242/2016</a>	THE UNION OF INDIA & ANR. VS M/S POLY PRODUCT & ANR.	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
105	19 <sup>th</sup>	<a href="#">CRL.A(J) 36/2015</a>	NIKUMANI SARMAH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
106	19 <sup>th</sup>	<a href="#">Crl.A. 72/2015</a>	MD. HAMIDUR ISLAM & 2 ORS VS THE STATE OF ASSAM & ANR	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
107	19 <sup>th</sup>	<a href="#">Crl.A. 103/2016</a>	SRI JAYANTO MUSHAHARY @ JOYANTO MOCHAHARI VS THE NATIONAL INVESTIGATION AGENCY	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
108	19 <sup>th</sup>	<a href="#">I.A. 192/2016</a>	ISHAQUE ALI @ GENDA ALI @ TULTUL HAQUE VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
109	19 <sup>th</sup>	<a href="#">I.A.(Crl.) 403/2016</a>	MOZIBOR RAHMAN VS THE STATE OF ASSAM AND ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
110	19 <sup>th</sup>	<a href="#">WP(C) 7494/2016</a>	PADIP BASUMATARY VS THE STATE OF ASSAM & 2 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
111	19 <sup>th</sup>	<a href="#">WP(C) 7566/2016</a>	THE UNION OF INDIA & 2 ORS VS BIRENDRA PRASAD & 3 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
112	20 <sup>th</sup>	<a href="#">CRL.A(J) 81/2013</a>	SRI MOHAN KR. RAI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

113	20 <sup>th</sup>	<a href="#">WP(C) 5265/2015</a>	M/S PAUL CITY VS THE UNION OF INDIA & 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
114	20 <sup>th</sup>	<a href="#">WP(C) 5272/2015</a>	M/S N.B. ENTERPRISE VS THE UNION OF INDIA AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
115	20 <sup>th</sup>	<a href="#">WP(C) 6509/2015</a>	M/S N.B. ENTERPRISE VS THE UNION OF INDIA & 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
116	20 <sup>th</sup>	<a href="#">WP(C) 7151/2015</a>	MD. BAHAR UDDIN VS ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. & 2	Settlement of Fishery by the Assam Fisheries Development Corporation	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
117	20 <sup>th</sup>	<a href="#">WP(C) 7207/2015</a>	SAFDAR KHAN VS THE STATE OF ASSAM AND 3 ORS	License and Permissions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
118	20 <sup>th</sup>	<a href="#">WP(C) 7966/2015</a>	BIPUL DUTTA VS DEBEN DUTTA & 2 ORS.	Election of members of Panchayat	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
119	20 <sup>th</sup>	<a href="#">Crl.A. 332/2016</a>	MR REDAUL HUSSAIN KHAN VS NATIONAL INVESTIGATION AGENCY (NIA)	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
120	20 <sup>th</sup>	<a href="#">RSA 183/2016</a>	WATIR ALI & 9 ORS VS MUSSTT. HAYATUN NESSA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
121	20 <sup>th</sup>	<a href="#">WP(C) 234/2016</a>	DEBEN DUTTA VS THE RETURNING OFFICER CUM DEPUTY COMMISSIONER, DHEMAJI & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
122	20 <sup>th</sup>	<a href="#">WP(C) 4873/2016</a>	M/S MAA KAMAKHYA ENTERPRISE VS NORTH EAST FRONTIER RAILWAY & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
123	21 <sup>st</sup>	<a href="#">CRL.A(J) 10/2013</a>	SRI BUKAN GOGOI @ TANKESWAR GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
124	22 <sup>nd</sup>	<a href="#">Crl.Rev.P. 14/2007</a>	SRI BASANTA TANTI AND ANR VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
125	22 <sup>nd</sup>	<a href="#">Crl.A. 66/2013</a>	PRODIP BARUAH VS THE STATE OF ASSAM AND 2 ORS	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
126	22 <sup>nd</sup>	<a href="#">RSA 147/2013</a>	NARENDRA MAZUMDAR VS SUSHIL BERI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
127	22 <sup>nd</sup>	<a href="#">Crl.A. 153/2015</a>	MD AZIZUL HAQUE @ AZIZUR RAHMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
128	22 <sup>nd</sup>	<a href="#">Crl.A. 110/2016</a>	SRI AKSHAY SARMA VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MRS JUSTICE RUMI KUMARI PHUKAN



129	22 <sup>nd</sup>	<a href="#"><u>CrI.Pet. 183/2016</u></a>	JONATHONE N. SANGMA @ JONATHANE SANGMA @ JONATHONE NENGMINZA SANGMA VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
130	22 <sup>nd</sup>	<a href="#"><u>CRP 110/2016</u></a>	ARJUN KOIRI & 6 ORS VS SMT. PHOOLBASIA KOIRI	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
131	22 <sup>nd</sup>	<a href="#"><u>PIL 79/2016</u></a>	X X X VS IN RE :- STATE OF ASSAM & 5 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
132	23 <sup>rd</sup>	<a href="#"><u>PIL 78/2016</u></a>	AMAR BRAHMA VS THE BODOLAND TERRITORIAL COUNCIL [BTC] & 5 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN